

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11172 of 2019-DB

[Arising out of Order-in-Original/Appeal No SUR-EXCUS-000-COM-040-18-19 dated 25.03.2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Commissioner of Central Excise & ST, Surat Appellant

New Building, Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

VERSUS

Mohit Industries Limited Respondent

Block No 787,791,792 Kim Char Rasta Kudsad Kim
SURAT, GUJARAT

APPEARANCE :

Shri Mukund Chauhan, Advocate for the Appellant-Assessee
Shri Prabhat K. Rameshwaram, Addl. Commissioner (AR) for the Revenue.

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 18.11.2022

DATE OF DECISION: 28.11.2022

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
10949 of 2019.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**